

HIGH COURT OF JHARKHAND : RANCHI

Office Order No. 76 /Accts.

Dated : 25.03.2022

Considering the significant decline of Covid – 19 cases in the State of Jharkhand, the Hon'ble Court has been pleased to pass the following directions in continuation to this Court's Office Order Nos. 84/R.G., dated 24.04.2020, 96/R.G., dated 05.05.2020, 143/R.G., dated 08.08.2020 and 146/R.G., dated 12.08.2020 :-

1. The process of e-filing through e-mail on mail IDs mentioning38@gmail.com, ihcfreshfiling@gmail.com and ihcaofiling@gmail.com is to be discontinued. However, e-filing through portal shall continue.
2. "Drop Box" facility which is kept at Gate No. 3 of High Court of Jharkhand to facilitate the physical filing is to be withdrawn and physical filing is to be resumed as before.
3. Defective files are not to be placed directly before the Hon'ble Court, rather system before pandemic period regarding placing of defective files through proper channel be restored i.e. through Defect Removal Section and Lawazima Boards.

As such, all concerned are hereby directed to adhere to the Court's aforesaid directions strictly.

By Order
Sd/- **Mohammad Shakir**
Registrar General

Memo No. _____/Accts.

Dated : _____.03.2022

Copy forwarded to the Advocate General, State of Jharkhand, Ranchi / the Chairman, Jharkhand State Bar Council, Ranchi / President/Secretary, Advocates' Association, High Court of Jharkhand, Ranchi / President/Secretary, Bar Association, High Court of Jharkhand, Ranchi / President/Secretary, Lawyers' Association, High Court of Jharkhand, Ranchi for information and necessary action.

Sd/- **Mohammad Shakir**
Registrar General

Memo No. 323 /Accts.

Dated : 25.03.2022

Copy forwarded to the Registrar (Vigilance) / Registrar (Estab.) / Registrar (Admn.) / Member Secretary, S.C.M.S. / C.P.C., e-Committee / All Joint Registrars (Judicial and Non-Judicial) including Joint Registrar (List & Computer) / P.P.S. to Hon'ble the Chief Justice / All Deputy Registrars including Deputy Registrar (Protocol) / All the Senior Secretaries/Secretaries / I/c, P.A. Section / All Assistant Registrars including Assistant Registrar-cum-Court Officer / All Court Masters including I/c, Court Masters Section / All Section Officers / Stamp Reporter / Oath Commissioner / All Senior Personal Assistants / All Assistants / All Personal Assistants — High Court of Jharkhand, Ranchi for information and necessary action.


Registrar General